

File No.22/7/2023-Admn.-125-27/2025

**APPELLATE TRIBUNAL FOR ELECTRICITY**  
**Ministry of Power**  
**Core-4, 7<sup>th</sup> Floor, SCOPE Complex, Lodhi Road, New Delhi-110 003**

Dated the 27<sup>th</sup> January, 2025

**C I R C U L A R**

Department of Personnel & Training vide Office Memorandum No.12/1/2022-JCA dated 17<sup>th</sup> January, 2025 has informed that the Election Commission of India has declared General Election to the Legislative Assembly of NCT of Delhi are scheduled to be held on 05.02.2025 (Wednesday).

2. In view of the above OM, the Tribunal will remain close on 5<sup>th</sup> February, 2025.



( **Gaurav Gautam** )  
Admn.-Cum-Accounts Officer

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2. Consulnat-IT (outsourc) upload the circular on the Webstie of APTEL.
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